Form - E

**TRN Energy Private Limited**

**List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

**(Version 1: Pursuant to claims received and updated as on 29-12-2021) Category - Authorised Representative of Workmen and Employees**

| S No. | Employee ID | Names of Authorised Representative | Mode of Receipt of Claim | Amount Claimed | Amount Admitted | Amount admitted on Contingent Basis | Amount of Claim under verification | Amount of Claim Rejected | Security Interest |
|---|---|---|---|---|---|---|---|---|---|
| | | | | In INR | In INR | In INR | In INR | In INR | |
| | | | | | | | | | |
| | | | | | | | | | |
| | | Total (A) | | 0 | 0 | 0 | 0 | 0 | |

**Notes**:The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP on 17th Dec 21.AA heard the case on 22/12/21 and approved the withdrawal.

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